

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Saber Papers Limited Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 17-05-2021; Name of IP: Mr. Vikram Bajaj; Last 5 digit of registration number: 10003

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				6673094				NA
2	Liquidation costs incurred till date				594185.00				NA
3	Secured financial creditors	4	7924346548.49	4	7919647025.04				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1048762982	1	988221586				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4714853	1	3571589				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>6</b>	<b>8977824383.49</b>	<b>6</b>	<b>8918707479.04</b>	<b>0</b>	<b>0</b>		